FORM B

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Date: 22.07.2024

To

Shri Rajiv Khurana, Interim Resolution Professional.

Registration No. IBBI/IPA-001/IP-P00126/2017-2018/10268,

Email - ip.rajivkhurana@gmail.com

Address- 1299, Sector 15 B, Chandigarh, Chandigarh, 160015

Phone- 9815547399

From

Assistant Commissioner of State Tax,

Jalandhar -1, Dept. of Excise & Taxation, Government of Punjab,

GST Bhawan, Near Regional Passport Office, Jalandhar.

Subject: Submission of proof of claim.

I, Assistant Commissioner of State Tax, Jalandhar -1, Government of Punjab, hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case of M/s Laggar Industries. The details for the same are set out below:

ART	ICULARS .	
1.	NAME OF OPERATIONAL CREDITOR	ASSISTANT COMMISSIONER OF STATE TAX JALANDHAR-1, DEPARTMENT OF EXCISE & TAXATION, GOVERNMENT OF PUNJAB
2.	OPERATIONAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OF INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE	E
3.	THAT ADDRESS O	F DEPARTMENT OF EXCISE & TAXATION, GS R BHAWAN, NEAR REGIONAL PASSPORT OFFICE JALANDHAR. AETCJAL1@PUNJAB.GOV.IN
4.	TOTAL AMOUNT OF CLAIM (INCLUDING ANY INTEREST AS AT THINSOLVENCY COMMENCEMENT DATE)	AMOUNT- 19869114 INTEREST AS ON 01.05.2024-44964

Asstt. Commissioner of State Tax Jalandhar-I

	ULARS	
T	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED.	CERTIFIED COPY OF ASSESSMENT ORDER NO. 45 DATED 28.10.2015, FOR FY- 2010-11, CERTIFIED COPY OF ASSESSMENT ORDER NO. 462 DATED 20.11.2019, FOR FY- 2012-13
		CERTIFIED COPY OF ASSESSMENT ORDER NO. 122 DATED 20.11.2023, FOR FY- 2016-17 CERTIFIED COPY OF GST DRC-07 REFERENCE NO. ZD030823002574Q DATED 06.08.2023 FOR FY- 2017-18
	•	CERTIFIED COPY OF GST DRC-07 REFERENCI NO. ZD0303240270418 DATED 24.03.2024 FOR FY- 2018-19
	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OR ORDER OF SUIT OR ARBITRATION PROCEEDINGS	
8 8	DETAILS OF HOW AND WHEN DEBT	DETAILS ARE MENTIONED IN CERTIFIED COPYOF ASSESSMENT ORDER NO. 45 DATE 28.10.2015, FOR FY- 2010-11, CERTIFIED COPY OF ASSESSMENT ORDER NO. 46 DATED 20.11.2019, FOR FY- 2012-13 CERTIFIED COPY OF ASSESSMENT ORDER NO. 122 DATED 20.11.2023, FOR FY- 2016-17 CERTIFIED COPY OF GST DRC-07 REFERENCE NO. ZD030823002574Q DATED 06.08.2022 FOR FY- 2017-18 & CERTIFIED COPY OF GST DRC-07 REFERENCE NO. ZD030324027041 DATED 24.03.2024, FOR FY- 2018-18 RESPECTIVELY.
8.	DETAILS OF ANY MUTUAL CREDIT MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORAT DEBTOR AND THE CREDITOR WHICH MADE SET-OFF AGAINST THE CLAIM	L E
9.	DETAILS OF:	NA
	a. any security held, the value of security and its date, or	
	b. any retention of title arrangement respect of goods or properties which the claim refers	to
10.	WHICH THE AMOUNT OF THE CLAIM O	O KINDLY ISSUE A DEMAND DRAFT IN FAVO OR OF ASSISTANT COMMISSIONER OF STATE TO DIALANDHAR-1, PAYABLE AT JALANDHAR.



PARTICULARS

TO THIS CERTIFIED COPY OF ASSESSMENT ORDER NO. OVE THE 45 DATED 28.10.2015, FOR FY- 2010-11, OF CLAIM CERTIFIED COPY OF ASSESSMENT ORDER NO. 462 DATED 20.11.2019, FOR FY- 2012-13.
CERTIFIED COPY OF ASSESSMENT ORDER NO. 122 DATED 20.11.2023, FOR FY- 2016-17 CERTIFIED COPY OF GST DRC-07 REFERENCE NO. ZD030823002574Q DATED 06.08.2023, FOR FY- 2017-18 CERTIFIED COPY OF GST DRC-07 REFERENCE NO. ZD0303240270418 DATED 24.03.2024, FOR FY- 2018-19
ANURAG BHARTI
Assistant Commissioner of State Tax, Jalandhar 1,
Department of Excise & Taxation, Jalandhar, GST Bhawan, Near Regional Passport Office, Jalandhar
(

*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India

Asstt. Commissioner of State Tax
Jalandhar-I

FORM B

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

[02/08/2024]

To
The Interim Resolution Professional,
[Sh. Rajiv Khurana]
[1299, Sector 15-B, Chandigarh - 160015]

From

[Assistant Commissioner, Central Goods and Service Tax Division, Jalandhar-I, 4th Floor, Kendriya Sadan, Surya Complex, Jalandhar - 144008]

Subject: Submission of proof of claim.

Madam/Sir,

[Assistant Commissioner, Central Goods and Service Tax Division, Jalandhar-I], hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case of [M/s. LAGGAR INDUSTRIES LTD., Sobti Nagar, VPO Nurpur, Pathankot Road, NH 1 Jalandhar - 144012]. The details for the same are set out below:

1.	NAME OF OPERATIONAL CREDITOR	Assistant Commissioner, CGST Division, Jalandhar-I
2.	IDENTIFICATION NUMBER OF OPERATIONAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	Central Government Department
3.		Assistant Commissioner, Central Goods and Service Tax Division, Jalandhar-I, 4 th Floor, Kendriya Sadan, Surya Complex, Jalandhar – 144008 JAL1-GSTJAL@GOV.IN
4.	TOTAL AMOUNT OF CLAIM	Rs. 146.10 Lakh + interest

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PARTICULARS			
5.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED.	Oldonia Ive	
6.	OR ARBITRATION PROCEEDINGS	AS ON DATE APPEALS FILED BY THE PARTY IN ALL THESE CASES ARE PENDING IN CENTRAL EXCISE & SERVICE TAX APPELLATITION TRIBUNAL (CESTAT)	
7.	DETAILS OF HOW AND WHEN DEBT INCURRED	SAME AS PER DETAILS IN COLUMN 5 ABOVE	
8.	DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY	OUT OF TOTAL DEMAND OF RS. 153.53 LAKE AN AMOUNT OF RS. 7.43 LAKE HAS BEEN RECOVERED REMAINING AMOUNT OF RS. 146.10 LAKE IS PENDING RECOVERY ALONG WITH INTEREST.	
9.	DETAILS OF:		
	a. any security held, the value of security and its date, or	Not applicable	
	 any retention of title arrangement in respect of goods or properties to which the claim refers 	Not applicable	
10.	PART THEREOF CAN BE TRANSFERRED	CHEQUE DRAWN IN FAVOUR OF 'PAY AND ACCOUNTS OFFICER, JALANDHAR' UNDER CODE 055005	
11.	LIST OF DOCUMENTS ATTACHED TO THIS PROOF OF CLAIM IN ORDER TO PROVE THE I EXISTENCE AND NON-PAYMENT OF CLAIM DUE TO THE OPERATIONAL CREDITOR		

Name in BLOCK LETTERS

Sh. SEWA RAM
Position with or in relation to creditor
ASSISTANT COMMISSIONER

Address of person signing

PARTICULARS

OFFICE OF THE DEPUTY / ASSISTANT COMMISSIONER, CENTRAL GST DIVISION, JALANDHAR-I, 4TH FLOOR, GPAO BUILDING, KENDRIYA SADAN SURYA ENCLAVE, JALANDHAR – 144009.

^{*}PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India